THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-1/457

Dated Shillong, the 6th December 2023

It is hereby notified for the information of all concerned that on account of non-availability of Hon'ble Mr. Justice H.S. Thangkhiew, Chief Justice (Acting) on 7th December, 2023, all matters fixed before DIVISION BENCH I & DIVISION BENCH II during the above date shall stand adjourned and will appear in due course except for urgent matters which, if any, may be mentioned before the DIVISION BENCH III comprising Hon'ble Mr. Justice W. Diengdoh and Hon'ble Mr. Justice B. Bhattacharjee which will sit at 10:30 AM on the above date in Court Room No. 3.

Further, matters fixed before the SINGLE BENCH of Hon'ble Mr. Justice H.S. Thangkhiew, Chief Justice (Acting) on 7th December 2023 in the Order column will be taken up on 8th December 2023, whereas all Admission Hearing and Hearing matters shall stand adjourned and be listed in due course except for urgent matters which, if any, may be mentioned before the SINGLE BENCH of Hon'ble Mr. Justice W. Diengdoh in Court Room No.3 on 7th December 2023.

By Order,

JOINT REGISTRAR (LISTING)

Memo NO. HCM.III/166/2019-Judl./Part-1/457A Copy for information to: -

Dated Shillong, the 6th December 2023

- 1. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, Chief Justice (Acting) High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.A to the Registrar General, High Court of Meghalaya, Shillong for kind information.
- 5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for kind information.
- 6. The P.S to Advocate General/ Addl. Advocate General, Meghalaya, Shillong for kind information.
- 7. The Deputy Solicitor General/ Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
- 8. The President/Secretary, High Court Bar Association, Shillong for kind information.
- 9 The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. She is also requested to get the same uploaded in the Official Website.
 - 10. All Court Officers for information & necessary action.
 - 11. All Court Masters concerned for information & necessary action.
 - 12. Notice Board.
 - 13. Office File.

6/12/12

JOINT RESISTRAR (LISTING)